

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III**

(IB)- 214(ND)/2017

IN THE MATTER OF:

M/s. Toll Global Forwarding (India) Pvt. Limited

.....PETITIONER

Vs.

M/s. Sarash Exports Services Pvt. Limited

..... RESPONDENT

SECTION :

Under Section 9 IBC Code, 2016

Order delivered on 19.7.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner : -

For the Respondent : -

ORDER

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 21.7.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 21.7.2017.

— sd —

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
19.7.2017